

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Revision No.435 of 2020**

Bhuneshwar Paswan & Anr. **Petitioners**

Versus

The State of Jharkhand **Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioners : Mr. N. K. Pasari, Advocate

For the State : Ms. Vandana Bharti, A.P.P

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

05/Dated: 07th September, 2021

1. Defect No.9(iii), as pointed out by the office is, hereby, ignored.
2. As prayed for, by the learned counsel for the petitioners, put up this case in the next week.

(Rajesh Kumar, J.)

Chandan/-